

# HIGH COURT OF DELHI; NEW DELHI

No. 220 - 269 /Gen. Store Dt. 07/04/18

## AUCTION NOTICE

One obsolete/unserviceable Tread Mill and one obsolete/unserviceable Upright Bike are proposed to be put to public auction scheduled to be held on 21/04/2018 at 11.30 AM, Near Gate No. 9, Delhi High Court Building at Sher Shah Road, New Delhi on "AS IS WHERE IS BASIS" against cash payment of full amount on the spot.

The goods may be auctioned in one lot or one by one and the right to accept or reject, without assigning any reason, whatsoever, all, any or the highest bid is reserved with this Court.

Other terms and condition will be announced at the time of auction on the spot.

Those willing to participate and inspect the articles may contact Sh. Ved Prakash Sharma, Administrative Officer (J)/General Store, Delhi High Court, New Delhi, on any working day between 11 AM to 4 PM.

*Vandana Kairon*

(VANDANA KAIRON)  
Deputy Registrar (Genl. Admn.)  
for REGISTRAR GENERAL